

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE**

**LOK SABHA  
UNSTARRED QUESTION NO. 3223.**

TO BE ANSWERED ON MONDAY, AUGUST 09, 2021/Sravana 18, 1943 (Saka)

**Grants-in-aid sanctioned to Karnataka**

**3223. SHRI B.Y. RAGHAVENDRA:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is having the data of central grants-in-aid sanctioned to the State Government of Karnataka during the last three financial years i.e. 2018-19, 2019-20 and 2020-21;
- (b) if so, the details thereof, department/ministry-wise;
- (c) whether the respective departments are submitting utilization certificates time to time and if not, the reasons therefor; and
- (d) whether the Government is able to give department-wise details of grants-in-aid sanctioned in the current financial year 2021-22 and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR FINANCE  
(SHRI PANKAJ CHAUDHARY)**

(a) to (d): The Central Government/Ministry of Finance allocate funds through budgetary process to different Ministries/Departments for each of the scheme/programme. The respective Ministry/Department in turn allocates the Central Government share as per scheme guidelines to the States/UTs through the Consolidated Funds of the States. The releases under the schemes/programmes are made by the administrative Ministry/Department in accordance with the scheme guidelines. The releases to State Governments are also contingent on certain factors which inter alia, include, furnishing of Utilization Certificates (UCs), achievement of milestones, etc. Under Finance Commission Transfers, an amount of Rs.6,522 crore has been allocated to the State of Karnataka for the year 2021-22. Releases made to the State of Karnataka by the Ministry of Finance for the years 2018-19 to 2021-22 are provided in Annexure. The trend in outlays in the Union Expenditure Budget for the years 2020-21 and 2021-22 are as under;

(Rs. in Crore)

| Sl. No. | Category of Scheme  | 2018-19     | 2019-20     | 2020-21 (RE) | 2021-22 (BE) |
|---------|---|-------------|-------------|--------------|--------------|
| 1.      | Finance Commission Transfers                                  | 93,703.58   | 1,23,709.87 | 1,82,352.43  | 2,20,843.00  |
| 1 (a)   | <b>Of which released to the State Government of Karnataka</b> | 4,333.73    | 7,578.19    | 6,246.27     | 2,114.50*    |
| 2.      | Centrally Sponsored Schemes                                   | 2,96,028.85 | 3,09,552.68 | 3,87,899.80  | 3,81,304.55  |
| 3.      | Central Sector Schemes  | 6,38,494.87 | 7,57,091.13 | 12,63,689.81 | 10,51,703.41 |
| 4.      | Other Transfers   | 88,234.57   | 1,98,706.82 | 1,91,155.29  | 2,08,484.17  |

\*: Released to the State Government of Karnataka as on 04.08.2021 against the allocation of Rs.6,522 crore for 2021-22.

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**Annexure referred to in reply to Lok Sabha Unstarred Question No.3223 to be answered on 09.08.2021.**

**Releases of grants-in-aid to the State Government of Karnataka under various components, as recommended by the Finance Commission for the years 2018-19 to 2021-22.**

(Rs. in crore)

| Sl. No.      | Component                                | Year    | Amount Allocated | Amount Released* |
|--------------|--|---------|------------------|------------------|
| 1.           | Post Devolution Revenue Deficit Grant    | 2021-22 | 1631.00          | 543.67           |
| 2.           | State Disaster Response Fund             | 2021-22 | 791.00           | 316.40           |
| 3.           | Urban Local Bodies Grants                |         |                  |                  |
| 3.a          | Non-Million Plus Cities                  | 2021-22 | 421.00           | 0.00             |
| 3.b          | Million Plus Cities                      | 2021-22 | 750.00           | 150.00           |
| 4.           | Rural Local Bodies Grants                | 2021-22 | 2377.00          | 475.40           |
| 5.           | Grants to Local Bodies for Health Sector | 2021-22 | 552.00           | 0.00             |
| 6.           | National Disaster Response Fund          | 2021-22 | 0.00             | 629.03           |
| <b>Total</b> |  |         | <b>6522.00</b>   | <b>2114.50</b>   |

\*: Released to the State Government of Karnataka as on 04.08.2021 against the allocation of Rs.6,522 crore for 2021-22.

| Sl. No.      | Component                       | Year    | Amount         |
|--------------|---------------------------------|---------|----------------|
| 1.           | State Disaster Response Fund    | 2020-21 | 791.00         |
| 2.           | Urban Local Bodies Grants       |         |                |
| 2.a          | Non-Million Plus Cities         | 2020-21 | 991.00         |
| 2.b          | Million Plus Cities             | 2020-21 | 558.00         |
| 3.           | Rural Local Bodies Grants       | 2020-21 | 3217.00        |
| 4.           | National Disaster Response Fund | 2020-21 | 689.27         |
| <b>Total</b> |                                 |         | <b>6246.27</b> |

| Sl. No.      | Component                       | Year    | Amount         |
|--------------|---------------------------------|---------|----------------|
| 1.           | State Disaster Response Fund    | 2019-20 | 204.00         |
| 2.           | Urban Local Bodies Grants       | 2019-20 | 1661.78        |
| 3.           | Rural Local Bodies Grants       | 2019-20 | 2504.13        |
| 4.           | National Disaster Response Fund | 2019-20 | 3208.28        |
| <b>Total</b> |                                 |         | <b>7578.19</b> |

| Sl. No.      | Component                       | Year    | Amount         |
|--------------|---------------------------------|---------|----------------|
| 1.           | State Disaster Response Fund    | 2018-19 | 288.00         |
| 2.           | Urban Local Bodies Grants       | 2018-19 | 1040.27        |
| 3.           | Rural Local Bodies Grants       | 2018-19 | 2045.62        |
| 4.           | National Disaster Response Fund | 2018-19 | 959.84         |
| <b>Total</b> |                                 |         | <b>4333.73</b> |

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